- (b) Does not arise.
- (c) No, Sir.

Integrated Power Development Scheme in Nagaland

[3 December, 2019]

1743. SHRI K. G. KENYE: Will the Minister of POWER be pleased to state:

- what has been the extent of improvements in the generation, transmission, (a) distribution of electricity in the State of Nagaland post its inclusion under the Integrated Power Development Scheme (IPDS) since the commencement of the scheme in Nagaland, the details thereof, district-wise;
- (b) the details of proposed and completed work/projects under the scheme in Nagaland, district-wise along with the percentage of work completion in different town alongside the details of amounts earmarked under IPDS and allocated in which scheme or plan; and
 - the details of amount already released under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) Government of India launched Integrated Power Development Scheme (IPDS) in December, 2014, for extending financial assistance against capital expenditure to augment and strengthen the power sub-transmission and distribution networks in urban areas. IPDS does not fund Generation and Transmission projects.

Projects under IPDS are sanctioned circle-wise. The details of major works sanctioned under IPDS along with funds allocated, released and progress for the State of Nagaland are given in the Statement.

Statement

Details of progress of Distribution system strengthening works in

Nagaland circle under IPDS

Circle	Sanctions	Disbursement	Physical	Major Works Proposed			Major Works Completed	
	(₹ in crore)	(₹ in crore)	Progress	New	New	New	New	New
				Sub-	Lines	Distribution	Lines	Distribution
				Stations	(Km.)	Transformers	(Km.)	Transformers
				(No.)		(No.)		(No.)
Nagaland State Circle	119.54	29.36	51.13%	1	133	121	18	38

Details of other works under IPDS

- (i) Information Technology (IT) projects worth Rs 2.3 crore sanctioned for 3 towns, against which ₹ 0.196 crore has been disbursed.
- (ii) Enterprise Resource Planning (ERP) projects worth Rs 16.15 crore sanctioned, against which ₹ 1.37 crore has been disbursed.